

HIGH COURT OF DELHI AT NEW DELHI

Speed Post

No. 19668-12/STY./DHC
DATED - 26/10/16

From:-

The Registrar General
High Court of Delhi
New Delhi

To

(Also on the website of DHC)

Sub: **Quotation for preparing computerized rubber stamps and seal for this Court**

Sir,

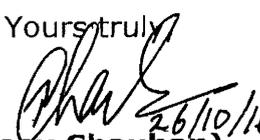
This Court intends to get rubber stamps, seal for the use of Officers/branches of this Court. Interested firms are requested to submit the necessary quotation for the following:

Sr. No.	ITEMS	
1	One line stamp	
2	Additional Line	
3	Round seal	1" and 1 ¼ "
		1 ½ " and 1 ¾ "
		2"
4	Dater stamp + matter	Single colour
		Double colour
5	Self Inking machine	Small
		Medium
		Big
6	Round Brass Seal	
7	Signature Stamp	

The period of validity of rates should not be less than 1 year.

The sealed envelope, superscribing thereon "**QUOTATION FOR PREPARING RUBBER STAMPS/SEALS**" and addressed to "Registrar General, Delhi High Court, New Delhi", must reach to the Administrative Officer (J)(Sty.), LCB-III Ground Floor, Delhi High Court on or before 15-11-16 pm.

Yours truly


(Rajeev Chauhan)

Assistant Registrar (Comp./Sty.)
for Registrar General